

R.O.C.No.33829-A/2022/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 61 / 2022

The Government, in G.O.(Ms).No.50, Home(Cts-III) Department, dated 22.01.2020, had issued orders for the constitution of District Munsif-cum-Judicial Magistrate Court at Thottiam in Tiruchirappalli District, i.e., **District Munsif-cum-Judicial Magistrate, Thottiam in Tiruchirappalli District.**

Thiru. S. Gopalakannan, Judicial Magistrate, Mobile Court, Tiruchirappalli, is transferred and posted as District Munsif-cum-Judicial Magistrate, Thottiam, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 04.04.2022.

Sd/- P.DHANABAL,
REGISTRAR GENERAL

ES
04.04.22
(S.O)